

(c) whether CBI is planning to investigate such cases of bureaucrats of the Central Government and the State Governments in the light of the Supreme Court judgement?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH): (a) to (c) Central Bureau of Investigation (CBI) being primarily an anti-corruption organization *inter alia* investigates disproportionate assets cases under various Acts/Sections notified by Central Government under Section 3 of Delhi Special Police Establishment (DSPE) Act, 1946.

CBI takes up cases for investigation based on 'Source Information' developed by its own officers, complaints/references from Central Vigilance Commission (CVC), Departments/Organizations/Public Sector Undertakings (PSUs) of Government of India, references/requests made by various State Governments, orders of Hon'ble Supreme Court/High Courts, complaints from private individuals etc. However, to take up investigation in a State, CBI requires prior consent of the State Government as per Section 6 of the DSPE Act.

After the passing of the judgement dated 6th May, 2014 by Hon'ble Supreme Court, CBI has registered nine such cases/enquiries against officers belonging to Ministries/Departments of Railways, Defence, Revenue, Higher Education and Telecom. Of these, one Preliminary Enquiry (PE) has been converted into a Regular Case (RC) and one PE has been closed. As such presently, seven cases are under investigation.

#### **New skill development project**

\*131. SHRI TARUN VIJAY: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the new skill development projects launched in the last six months in various parts of the country, along with the details regarding trade, region and districts, number of participants/beneficiaries, course length and implementing agency's names; and

(b) the target for skill development of youth to be achieved till March, 2016?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) and (b) Government has launched Pradhan Mantri Kaushal Vikas Yojana (PMKVY) on 15th July, 2015 across the country which is a reward based, demand driven scheme aiming to enable and mobilise a large number of Indian youth to take up skill training, become employable and earn their livelihood. National Skill Development Corporation (NSDC) is the implementing agency for the scheme. The scheme targets to benefit 24 lakh persons with training of 14 lakh

fresh entrants and certification of 10 lakh persons under Recognition of Prior Learning (RPL) within a period of one year.

As on 30th November, 2015, the scheme has the coverage in 29 States and 5 Union Territories through 6,284 training centers operational in 568 districts across the country under 28 sectors with 328 job roles developed by Sector Skill Councils. As on 30th November, 2015, 5,32,964 persons have been enrolled and 4,38,459 persons trained under PMKVY. A statement showing State-wise break-up of enrollment/training completed under the scheme is given in the Statement.

**Statement**

*State-wise break-up of enrollments and training completed  
under PMKVY as on 30th November, 2015*

State/UT	Total Enrolled	Trainings Completed
Andaman and Nicobar Islands	194	141
Andhra Pradesh	25834	21717
Arunachal Pradesh	477	462
Assam	13133	9632
Bihar	23051	14656
Chandigarh	1374	1157
Chhattisgarh	8930	6483
Dadra and Nagar Haveli	53	36
Delhi	24596	21596
Goa	140	120
Gujarat	15584	14103
Haryana	24012	19531
Himachal Pradesh	9142	7817
Jammu and Kashmir	4788	4014
Jharkhand	8376	6991
Karnataka	21087	17451
Kerala	3579	2602

State/UT	Total Enrolled	Trainings Completed
Madhya Pradesh	44759	37910
Maharashtra	32701	28049
Manipur	607	334
Meghalaya	1218	988
Mizoram	187	121
Nagaland	508	283
Odisha	17278	14090
Puducherry	2432	1827
Punjab	23669	20339
Rajasthan	31170	26173
Sikkim	466	338
Tamil Nadu	63376	55129
Telangana	24666	21391
Tripura	4949	4542
Uttar Pradesh	58770	46072
Uttarakhand	3520	2889
West Bengal	38338	29475
<b>TOTAL</b>	<b>532964</b>	<b>438459</b>

**NEC funds allocated to NE States**

\*132. SHRI SANTIUSE KUJUR: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether it is a fact that North East Council (NEC) funds are allocated to North Eastern States, if so, the details thereof;

(b) the projects that have been retained for funding in the current financial year; and

(c) the number of projects that have been selected for funding in the current financial year and the amount of funds released so far, project-wise?